

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/18728/2026 ARBP/24/2026	M/S. LALCHAND RESORTS PVT. LTD., BHUBANESWAR VS M/S. PRACHI RESORTS PVT. LTD., BHUBANESWAR	AMRITMAY PANDA VS	// (//
2	D-BLAPL/11831/2026 BLAPL/3936/2026	MAHADEV @ HEMANTA PUTI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BELPARA /296 /2022 A.D.J,PATNAGARH(Balangir) SC/000022/2023
3	D-BLAPL/11832/2026 BLAPL/3937/2026	BIDYUT RANJAN BHOLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2026 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/000001/2026
4	D-BLAPL/11833/2026 BLAPL/3938/2026	SHIVAM SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /75 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000207/2026
5	D-BLAPL/11834/2026 BLAPL/3939/2026	SAJID WARIS @ WARSI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
6	D-BLAPL/11731/2026 BLAPL/3940/2026	RAJU BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GOCHHAPADA /30 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000070/2026
7	D-BLAPL/11764/2026 BLAPL/3941/2026	SUMANTA KUMAR DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	BIDANASI /36 /2026 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000157/2026
8	D-BLAPL/11723/2026 BLAPL/3942/2026	DAITARI KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PAPERMETLA P.S. /3 /2019 A.D.J.,MALKANGIRI(Malkangiri) CT/0000146/2021
9	D-BLAPL/11768/2026 BLAPL/3943/2026	PAPU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000060/2025
10	D-BLAPL/11772/2026 BLAPL/3944/2026	SK. ASPAK KADRI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 A.D.J., SORO(Baleshwar) Spl/0000001/2026
11	D-BLAPL/11780/2026 BLAPL/3945/2026	MOHAMMED KALEEM VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MAIDALPUR /25 /2026 SPECIAL JUDGE,NABARANGPUR(Nabarangpur) TR/0000007/2026

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12	D-BLAPL/11781/2026 BLAPL/3946/2026	SURESH MAJHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MAIDALPUR /25 /2026 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000007/2026
13	D-BLAPL/11626/2026 BLAPL/3947/2026	ARMAN SAHA@ SHA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KANAS /282 /2025 2ND A.D.J.,PURI(Puri) ST/0000072/2026
14	D-BLAPL/11853/2026 BLAPL/3948/2026	DIPANKAR PANDA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	PANDAPADA /85 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000624/2026
15	D-BLAPL/11627/2026 BLAPL/3949/2026	GANDU @ PURNA CHANDRA MOHANTY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	KHURDA SADAR /140 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000061/2026
16	D-BLAPL/11854/2026 BLAPL/3950/2026	ANIL BALIARSINGH @ LIPA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /238 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000062/2026
17	D-BLAPL/11712/2026 BLAPL/3951/2026	BALARAM GOUDA @ SAHU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /366 /2024 A.D.J.,ASKA(Ganjam) ST/0000041/2025
18	D-BLAPL/11714/2026 BLAPL/3952/2026	PABITRA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /669 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002688/2025
19	D-BLAPL/11870/2026 BLAPL/3953/2026	SANJAY @ SANJAYA BADARAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000028/2025
20	D-BLAPL/11727/2026 BLAPL/3954/2026	BALIA @ BALARAM BEHERA @ SRIPATI PRADHAN @ SHREEPATI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /76 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000036/2026
21	D-BLAPL/11874/2026 BLAPL/3955/2026	AYUBA @ AYUBO MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /157 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000082/2025
22	D-BLAPL/6221/2026 BLAPL/3956/2026	RAJ KUMAR SARAF @ RAJ VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /248 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000943/2025
23	D-BLAPL/11884/2026	ANANTA DIGAL	RAJIBA BIHARI MISHRA	SPECIAL CRIME UNIT /8 /2024

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	BLAPL/3957/2026	VS STATE OF ODISHA	VS	3RD A.D.J., BHUBANESWAR(Khordha) TR/0000398/2024
24	D-BLAPL/10927/2026 BLAPL/3958/2026	DEEPAK NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /230 /2025 A.D.J.,BALLIGUDA(Kandhamal) ST/0000012/2026
25	D-BLAPL/11886/2026 BLAPL/3959/2026	ABHI MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /157 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON Spl/0000082/2025
26	D-BLAPL/11295/2026 BLAPL/3960/2026	ARPAN PATEL VS STATE OF ODISHA(OPID)	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 PRESIDING OFFICER, DESIGNATED COURT CT/0000003/2022
27	D-BLAPL/11588/2026 BLAPL/3961/2026	KANHA DAS VS STATE OF ODISHA	BISWAJIT MAHARANA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000088/2026
28	D-BLAPL/11891/2026 BLAPL/3962/2026	SHIBA SANKAR DANSENA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BHATILI /72 /2026 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000021/2026
29	D-BLAPL/11895/2026 BLAPL/3963/2026	SABANA KHATUN @ GIRISH BALI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /131 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000019/2026
30	D-BLAPL/11896/2026 BLAPL/3964/2026	MOHAMMAD ISMAIL ANSARI @ ISMAIL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000010/2026
31	D-BLAPL/10509/2026 BLAPL/3965/2026	OM PRAKASH BAHADUR VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	CHHEND /97 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000162/2025
32	D-BLAPL/11247/2026 BLAPL/3966/2026	BIKRAM SARAF VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHEDEN /31 /2026 J.M.F.C, BHEDEN(Bargarh) CT/0000030/2026
33	D-BLAPL/11905/2026 BLAPL/3967/2026	SUSANTA KANHAR @ SUSHANTA KANHAR VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /7 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000004/2026
34	D-BLAPL/11279/2026 BLAPL/3968/2026	RAJESH BEHERA VS	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal)

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35	D-BLAPL/11909/2026 BLAPL/3969/2026	STATE OF ODISHA DILLIP TRIPATHY @ LUCKY VS STATE OF ODISHA	MONOMOY BASU VS	2(A)CC/0000008/2026 BHUBANESWAR G.R.P.S. /43 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000173/2026
36	D-BLAPL/11919/2026 BLAPL/3970/2026	BHUPATI BHUSAN MAHAKUD @ PAPUN VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /133 /2026 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000122/2026
37	D-BLAPL/11878/2026 BLAPL/3971/2026	SANTOSH @ GANIA @ GANESWAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	GOLANTHARA (BERHAMPUR) /403 /202 A.D.J. CUM SPECIAL JUDGE,BERHAMPI Spl/0000061/2023
38	D-BLAPL/11788/2026 BLAPL/3972/2026	MADAN PRADHAN VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	PURUNAKOTE /31 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000011/2026
39	D-BLAPL/11028/2026 BLAPL/3973/2026	ABHISEKH @ ABHISHEK MAJHI VS STATE OF ODISHA	BIKAS SWAIN VS	TITILAGARH /386 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000854/2025
40	D-BLAPL/11294/2026 BLAPL/3974/2026	DEEPAK BHUKTA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GURUNDIA /68 /2025 SPECIAL JUDGE (POCSO), SUNDARGAR Spl/0000168/2025
41	D-BLAPL/11191/2026 BLAPL/3975/2026	MOHAMMAD TAUSIF ALAM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	SUNDARGARH TOWN /55 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000027/2025
42	D-BLAPL/11769/2026 BLAPL/3976/2026	PRAVATI PANDA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ERASAMA /116 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000009/2026
43	D-BLAPL/11481/2026 BLAPL/3977/2026	SAMANTA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BELAGARH /8 /2026 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000014/2026
44	D-BLAPL/11818/2026 BLAPL/3978/2026	PAPU PANDA @ SACHIRANJAN PANDA VS STATE OF ODISHA	SRINIBAS PARIJA VS	ERASAMA /116 /2026 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000009/2026
45	D-BLAPL/11849/2026 BLAPL/3979/2026	HRUSHIKESH NATH @ HRUSHI KESH NATH VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000122/2025

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46	D-BLAPL/11624/2026 BLAPL/3980/2026	DILIP KUMAR SAHOO @ DILLIP KUMAR SAHU @ CHATURBHUJA SAHU VS STATE OF ODISHA	RAKESH BEHERA VS	KORAPUT TOWN /80 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000029/2026
47	D-BLAPL/11867/2026 BLAPL/3981/2026	RAJENDRA PATEL @ RAJENDRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /53 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000017/2026
48	D-CMP/17178/2026 CMP/714/2026	PURNIMA JENA VS MANOJ KUMAR SAHOO	DARPAHARI DHAL VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0001205/2016
49	D-CMP/16927/2026 CMP/715/2026	SECTOR 8 RESIDENTIAL ASSOCIATION, CUTTACK VS NITYANANDA BEURIA	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000076/2024
50	D-CMP/16942/2026 CMP/716/2026	BANK OF INDIA, KHARVELA NAGAR BRANCH, BHUBANESWAR VS RASHMI RANI PANIGRAHI	SIBADUTTA RAMAPRASAD MISHRA VS	// CIVIL JUDGE (SD),KODALA(Ganjam) CS/0000057/2019
51	D-CMP/17277/2026 CMP/717/2026	GAJENDRA SUNA VS PREMOKARI KHOSLA	TUKUNA KUMAR MISHRA VS	// CIVIL JUDGE (JD), NAWARANGPUR(Nabarangpur) CS/0000007/2021
52	D-CMP/18548/2026 CMP/718/2026	TANAYA JENA VS DIBYASINGH JENA	SOURAV SUMAN BHUYAN VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000001/2017
53	D-CMP/13972/2026 CMP/719/2026	BIPRA NAIK VS PURNIMA NAIK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) EC/0000001/2025
54	D-CMP/17689/2026 CMP/720/2026	SUSHAMA NAYAK VS M/S. KONARK HOUSING COOPERATIVE SOCIETY LTD.,KHURDA	SATYA NARAYAN MISHRA 4 VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR RFA/0000113/2025
55	D-CMP/17970/2026 CMP/721/2026	ARUN KUMAR MOHAPATRA VS ALOKENDU DAS	BADRINARAYAN PANDA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) CS/0000364/2011
56	D-CMP/18549/2026 CMP/722/2026	TANAYA JENA VS DIBYASINGH JENA	SOURAV SUMAN BHUYAN VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0000321/2017
57	D-CMP/18894/2026	DIBYASINGH JENA	DEEPALI MAHAPATRA	//

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	CMP/723/2026	VS FAKIR PATRA @ JENA	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000001/2017
58	D-CMP/17379/2026 CMP/724/2026	PRAKASH CHANDRA MISHRA VS DOMA CHANDA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000279/2018
59	D-CMP/17313/2026 CMP/725/2026	DHIREN KUMAR DASH VS KETAKI NAIK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),DEOGARH(Debagarh) CS/0000005/2018
60	D-CMP/18657/2026 CMP/726/2026	SUDHANSHU SEKHAR JENA VS RANJAN JENA	BUDHIRAM DAS VS	// A.D.J.,JALESWAR(Baleshwar) Fao/0000149/2025
61	D-CONTC/14745/2026 CONTC/2405/2026	NIRANJAN PARIDA VS RISHI SINGH, THE CHAIRMAN, ODISHA GRAMEEN BANK,BHUBANESWAR	ADV. VS	// ()
62	D-CONTC/18413/2026 CONTC/2406/2026	BENUDHARA SAHOO VS ANU GARG,IAS	RAJENDRA KRUSHNA BOSE VS	// ()
63	D-CONTC/14752/2026 CONTC/2407/2026	ODISHA RASTRAVASA PARISAD, PURI VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// ()
64	D-CONTC/14747/2026 CONTC/2408/2026	PRASHANTA KUMAR DAS VS GIRISH S.N., I.A.S.	ADV. VS	// ()
65	D-CONTC/17435/2026 CONTC/2409/2026	DASHARU JAGAT VS ASHOK KUMAR BEHERA, O.A.S	ADV. VS	// ()
66	D-CONTC/17719/2026 CONTC/2410/2026	RADHARANI PANDA VS MANOJ KUMAR SAHU, ASS. OFFICER CUM EXECUTIVE ENG.(ELECT) TPCODL, CENTRAL ELECT. DIVISION, CUTTACK	BASUDEV MISHRA VS	// ()
67	D-CONTC/18510/2026 CONTC/2411/2026	ANKUR MAHANTA VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// ()
68	D-CONTC/17416/2026 CONTC/2412/2026	JAJNASANI MISHRA VS	ADV. VS	// ()

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69	D-CONTC/17655/2026 CONTC/2413/2026	ARAVIND AGRAWAL, IAS SANGRAM PATRO VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/17675/2026 CONTC/2414/2026	M/S. STALWARTS PROJECTS PVT. LTD., BHUBANESWAR VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
71	D-CONTC/18158/2026 CONTC/2415/2026	NAROTTAM SAHOO VS CHITTARANJAN PATRA, O.A.S.(SS)	ADV. VS	// // ()
72	D-CONTC/17254/2026 CONTC/2416/2026	MANJULATA SINGH VS DR. MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// // ()
73	D-CONTC/17256/2026 CONTC/2417/2026	BHARAT CHANDRA MOHANTY VS SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.	ADV VS	// // ()
74	D-CONTC/16049/2026 CONTC/2418/2026	GAJENDRA BEHERA VS K.MURUGESAN, I.F.S	PRASANTA KUMAR MISHRA VS	// // ()
75	D-CONTC/16446/2026 CONTC/2419/2026	DR. PRAMOD KUMAR PAL VS ANJANA PANDA,DIRECTOR OF AYUSH, ODISHA	KAILASH CHANDRA KANUNGO VS	// // ()
76	D-CONTC/12661/2026 CONTC/2420/2026	RAJAKISHOR SUTAR VS SHUBHA SARMA, IAS	ADV. VS	// // ()
77	D-CONTC/13175/2026 CONTC/2421/2026	JASHOBANTA PADHAN VS CHAKRAVATI SINGH RATHORE,IAS, DIRECTOR OF TECHNICAL EDUCATION AND TRAINING,ODISHA	ADV VS	// // ()
78	D-CONTC/17915/2026 CONTC/2422/2026	SUDHAKAR MALLIK VS BHASKAR JYOTI SARMA,IAS	JAYDEEP PAL VS	// // ()
79	D-CONTC/13183/2026 CONTC/2423/2026	GANAPATI BEHERA VS ASWATHY S,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// // ()

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80	D-CONTC/17016/2026 CONTC/2424/2026	JAGABANDHU PADHI VS LAMBODARA MARANDI,TAHASILDAR, DHARAKOTE	ADV. VS	// 0 //
81	D-CONTC/17758/2026 CONTC/2425/2026	SUNAKAR BIHARI VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/17761/2026 CONTC/2426/2026	ABHISEK MEHER VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/18598/2026 CONTC/2427/2026	RUNARANI ROUT VS GAJANAN. S. KALE, C.E.O., TPNODL, JARKA	BRAJA MOHAN SARANGI VS	// 0 //
84	D-CONTC/12642/2026 CONTC/2428/2026	SARMISTA SENAPATY VS PRIYABRATA BEHERA, SUPERINTENDING ENGINEER, DRAINAGE DIVISION, B.M.C., KHURDA	ADV. VS	// 0 //
85	D-CONTC/17848/2026 CONTC/2429/2026	MEGHARAY HEMBRAM VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
86	D-CONTC/18501/2026 CONTC/2430/2026	NIRMALA SAHOO VS AMITABH THAKUR, COMMNR., STATE TRANSPORT AUTHORITY, CUTTACK	ADV. VS	// 0 //
87	D-CONTC/18734/2026 CONTC/2431/2026	SURENDRA BEHERA VS BILASH KUMAR BEHERA, ENGINR. IN CHIEF, PUBLIC HEALTH,BHUBANESWAR	RAJIB BIHARI MISHRA VS	// 0 //
88	D-CONTC/18597/2026 CONTC/2432/2026	SOURAV PRASAD SWAIN VS BIBHABANJAN SAMANTASINGHRAY, RTO, ROURKELA	BRAJA MOHAN SARANGI VS	// 0 //
89	D-CONTC/18703/2026 CONTC/2433/2026	JALADHAR ACHARYA VS SUBHA SARMA,IAS, PRINCIPAL SECRETARYTO GOVT., WATER RESOURCES DEPTT.	SWAPNIL ROY VS	// 0 //
90	D-CRLA/12385/2026 CRLA/390/2026	CHENGA@RAKESH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /228 /2024 2ND A.D.J,KHURDA(Khordha) TR/0000069/2024
91	D-CRLLP/10306/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	BALIAPAL /166 /2021

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	CRLLP/43/2026	VS RABINDRA JENA	VS	A.D.J.,BALASORE(Baleshwar) ST/0000104/2022
92	D-CRLLP/11222/2026 CRLLP/44/2026	STATE OF ODISHA VS KRUSHNA CHANDRA MUDULI	JATESWAR NAYAK , A.G.A VS	GONDIA /63 /2009 A.D.J.,DHENKANAL(Dhenkanal) CT/0000020/2010
93	D-CRLMC/6645/2026 CRLMC/1386/2026	ASIF ANUWAR KHAN VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR SADAR /697 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000117/2025
94	D-CRLMC/11728/2026 CRLMC/1387/2026	KHIROD KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHANDAKA P.S. /342 /2023 3RD A.D.J., BHUBANESWAR(Khordha) Spl/0000551/2023
95	D-CRLMC/11735/2026 CRLMC/1388/2026	RASHMI RANJAN MOHANTY VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	INFOVALLY UPD BHUBANESWAR /51 / J.M.F.C.,JATNI(Khordha) GR/0000147/2026
96	D-CRLMC/11761/2026 CRLMC/1389/2026	ANATH CHARAN PANDA @ ANATHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000370/2018
97	D-CRLMC/11846/2026 CRLMC/1390/2026	KUNI BEHERA VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /131 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000121/2025
98	D-CRLMC/11888/2026 CRLMC/1391/2026	SURESH CHHATOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /156 /2025 J.M.F.C.,PIPILI(Puri) GR/0000391/2025
99	D-CRLMC/11809/2026 CRLMC/1392/2026	SURESH CHANDRA MISHRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /13 /2009 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000373/2009
100	D-CRLMC/11840/2026 CRLMC/1393/2026	SUDAM BAG @ BAGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /170 /2025 A.D.J.,BARGARH(Bargarh) Spl/0000019/2025
101	D-CRLMC/12088/2026 CRLMC/1394/2026	PRAKASH RAJ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /364 /2021 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000035/2022
102	D-CRLMC/12110/2026 CRLMC/1395/2026	MANAS PRADHAN VS	SURYA NARAYAN MISHRA VS	PURI SADAR /80 /2024 GRAMA NYAYADHIKARI,PURI(Puri)

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103	D-CRLMC/11515/2026 CRLMC/1396/2026	STATE OF ODISHA DEEPAK KUMAR SAHU @ SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	GR/0000132/2024 PHULBANI TOWN /64 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal)
104	D-CRLMC/11976/2026 CRLMC/1397/2026	STATE OF ODISHA SAKIL @ SAKIL KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Spl/0000072/2026 TIGIRIA /92 /2026 A.D.J.,ATHAGARH(Cuttack)
105	D-CRLMC/12138/2026 CRLMC/1398/2026	STATE OF ODISHA RUSHAVA SAHU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	ST/0000034/2026 // JUDGE, FAMILY COURT, BARGARH(Ba
106	D-CRLMP/11757/2026 CRLMP/579/2026	STATE OF ODISHA SANKAR PRADHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	EXECUTION CASE/0000044/2020 // ()
107	D-CRLMP/11143/2026 CRLMP/580/2026	STATE OF ODISHA MUPINETI RAJESWAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// // ()
108	D-CRLMP/11572/2026 CRLMP/581/2026	STATE OF ODISHA HIMANSU RAY VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	// // ()
109	D-CRLMP/11805/2026 CRLMP/582/2026	STATE OF ODISHA BASANTI PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // ()
110	D-CRLMP/11194/2026 CRLMP/583/2026	STATE OF ODISHA BABITA PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /194 /2024 // ()
111	D-CRLMP/11158/2026 CRLMP/584/2026	STATE OF ODISHA SAMIR KUMAR BHUJABAL VS STATE OF ODISHA	BIJAY JENA VS	TANGI (KHURDA) /26 /2026 // ()
112	D-CRLMP/11622/2026 CRLMP/585/2026	STATE OF ODISHA SUJIT KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DAS VS	// // ()
113	D-CRLMP/11903/2026 CRLMP/586/2026	GOLDY RANI ROUT SASMITA PANDA VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	// // ()

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114	D-CRLMP/12060/2026 CRLMP/587/2026	GOPAL CHANDRA SUR VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //
115	D-CRLREV/11642/2026 CRLREV/308/2026	PARESH KUMAR SWAIN VS KABITA SAHU	SK. ZAFARULLA VS	//0 1ST A.D.J., BHUBANESWAR(Khordha) CRA/0000002/2021
116	D-CRLREV/11983/2026 CRLREV/309/2026	VENKAT BALAJI PATRO VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) CMA/0000365/2025
117	D-CRLREV/11989/2026 CRLREV/310/2026	SUJIT KUMAR PATRA VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	SAMBALPUR TOWN /85 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) CMA/0000366/2025
118	D-CRLREV/11314/2026 CRLREV/311/2026	NAGEN KUMAR SAMAL VS BABITA KHATUA	BHASKAR CHANDRA PANDA VS	//0 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRA/0000014/2024
119	D-CRLREV/12190/2026 CRLREV/312/2026	SUDARSAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 J.M.F.C.,KHURDA(Khordha) ICC/0000060/2025
120	D-CRP/17227/2026 CRP/21/2026	BHIKARI MOHAPATRA VS PRAVAKAR DASH	AMIT PRASAD BOSE VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) RFA/0000010/2018
121	D-FAO/18233/2026 FAO/359/2026	HRUDANANDA JIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000066/2017
122	D-FAO/18238/2026 FAO/360/2026	NRUSINGHA CHARAN DEBTA @ DEBATA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000625/2017
123	D-FAO/18277/2026 FAO/361/2026	BIJAY CHANDRAKSHYA DEO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002218/2017
124	D-FAO/18280/2026 FAO/362/2026	SANATAN MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000538/2015
125	D-FAO/17102/2026	PREMANANDA SAHU	AUROBINDA SAHOO	//

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	FAO/363/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000035/2015
126	D-FAO/18282/2026 FAO/364/2026	DR. PRATIVA MAHAPATRA @ MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001590/2017
127	D-FAO/18357/2026 FAO/365/2026	SISIRA KANTA BISOYI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000383/2014
128	D-FAO/18459/2026 FAO/366/2026	MANAGING COMMITTEE OF BALAM HIGH SCHOOL, BALAM, SAMBALPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001021/2012
129	D-FAO/13465/2026 FAO/367/2026	HAREKRUSHNA PANIGRAHI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000137/2024
130	D-FAO/15679/2026 FAO/368/2026	BEENAPANI TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000767/2015
131	D-FAO/16189/2026 FAO/369/2026	BASANTA KUMAR BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000922/2016
132	D-FAO/16256/2026 FAO/370/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., CUTTACK VS RABI JALI	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000346/2013
133	D-FAO/16425/2026 FAO/371/2026	PUSHPA PATEL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000057/2025
134	D-FAO/18224/2026 FAO/372/2026	KAILASH CHANDRA PRUSTI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000388/2013
135	D-FAO/17055/2026 FAO/373/2026	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001268/2016
136	D-FAO/18229/2026 FAO/374/2026	PURUSOTTAM SAHU VS	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA

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137	D-FAO/17742/2026 FAO/375/2026	STATE OF ODISHA BHASKAR MUDULI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	Gia/0001598/2017 // STATE EDUCATION TRIBUNAL,BHUBA Gia/0000600/2014
138	D-FAO/18189/2026 FAO/376/2026	STATE OF ODISHA MANAGING COMMITTEE OF NARASINGHA HIGH SCHOOL, ASURAMUNDA,BALANGIR VS STATE OF ODISHA	HEJIT KUMAR PATNAIK VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000913/2017
139	D-FAO/16571/2026 FAO/377/2026	STATE OF ODISHA HARA PRASAD RANSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000900/2016
140	D-FAO/16954/2026 FAO/378/2026	STATE OF ODISHA KUNJABANA MEHER VS STATE OF ODISHA	ABHISHEK PUROHIT VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000329/2015
141	D-FAO/18222/2026 FAO/379/2026	STATE OF ODISHA FAKIR MOHAN UPPER PRIMARY SCHOOL, ARADAPADA,JAJPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000742/2013
142	D-FAO/16957/2026 FAO/380/2026	STATE OF ODISHA BIJAYA KUMAR PUROHIT VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000540/2015
143	D-FAO/16832/2026 FAO/381/2026	STATE OF ODISHA MANAGING COMMITTEE OF D.B. GIRLS HIGH SCHOOL,TURUMUNGA, KEONJHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000847/2012
144	D-FAO/17105/2026 FAO/382/2026	STATE OF ODISHA GYANA RANJAN JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000030/2015
145	D-FAO/17735/2026 FAO/383/2026	STATE OF ODISHA BIJAY KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000058/2012
146	D-FAO/16094/2026 FAO/384/2026	STATE OF ODISHA SUNIL KUMAR PAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001576/2017
147	D-FAO/14424/2026 FAO/385/2026	STATE OF ODISHA PRAMOD KUMAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001562/2017

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148	D-FAO/17288/2026 FAO/386/2026	MANAGING COMMITTEE OF JANKIA BALLV PATTNAIK HIGH SCHOOL, BARIMUL, JAJAPUR VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000042/2013
149	D-FAO/18921/2026 FAO/387/2026	MANAGING COMMITTEE OF BHIMA BHOI JANMA GRAM HIGH SCHOOL, SUBARNA, JAJAPUR VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000066/2018
150	D-FAO/18913/2026 FAO/388/2026	MANAGING COMMITTEE OF ADIVASI HIGH SCHOOL, NUAPALI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0003090/2017
151	D-FAO/17918/2026 FAO/389/2026	DHANJAYA SAHU VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000433/2012
152	D-FAO/18452/2026 FAO/390/2026	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000669/2013
153	D-FAO/18455/2026 FAO/391/2026	DEBASHIS JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000592/2012
154	D-FAO/18831/2026 FAO/392/2026	RAMA CHANDRA SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0000062/2017
155	D-FAO/15669/2026 FAO/393/2026	LIPSA GOSWAMI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBANESHWAR Gia/0001846/2017
156	D-MACA/13516/2026 MACA/394/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM VS B.KAMAMMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD), BERHAMPUR (Ganjam) Mac/0000387/2022
157	D-MACA/16895/2026 MACA/395/2026	MANAGER T.P. CELL, M/S. THE NEW INDIA ASSURANCE COMPANY LTD., JAJPUR VS SIMADEVI ROUT	G.P.DUTTA VS	// 1ST M.A.C.T., JAJPUR (Jajapur) Mac/0000026/2024
158	D-MACA/13693/2026 MACA/396/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., GANJAM VS BINGI PRASAD REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD), BERHAMPUR (Ganjam) Mac/0000227/2022
159	D-MACA/16541/2026	THE MANAGER IN CHARGE ORIENTAL INSURANCE CO.LTD., TP HUB, SAMBALPUR	RIMJHIMBALA PATI	//

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	MACA/397/2026	VS GITANJALI BEHERA	VS	A.D.J.,BOUDH(Baudh) Mac/0000025/2023
160	D-MACA/17323/2026 MACA/398/2026	RANJAN KUMAR ROUT VS KAMALINI JENA	PRATAP KUMAR BEHERA VS	// III MACT,BALASORE(Baleshwar) Mac/0000241/2021
161	D-MACA/9032/2026 MACA/399/2026	AEJAZ@EJAJ KHAN VS SEK SATAR	KAPILA CHARAN NAYAK VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000018/2025
162	D-MACA/17576/2026 MACA/400/2026	SANATAN TUDU VS BIJAY KUMAR SINGH	DEBASISH PATNAIK VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000112/2023
163	D-MATA/5907/2026 MATA/145/2026	JITENDRA PANDA VS PURNIMA PANDA	RAGHUNATH DASMOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000869/2011
164	D-MATA/14295/2026 MATA/146/2026	CHITTARANJAN GOCHHAYAT VS SASMITA SWAIN	DEBASNAN DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000381/2022
165	D-MATA/16937/2026 MATA/147/2026	ELURU VENKATA RAJU @ VENKAT RAJU.E VS N.GOUTAMI	DEBASHISH KUMAR PANDA VS	// JUDGE, FAMILY COURT, NABARANGP CP/0000020/2024
166	D-MATA/17888/2026 MATA/148/2026	NABANEET PRADHAN VS SOUMYASHREE BEHERA	DEBASHISH KUMAR PANDA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000018/2025
167	D-MATA/16896/2026 MATA/149/2026	PABITRA KUMAR BARIK VS MANISHA SUBUDHI	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000222/2022
168	D-RSA/53553/2025 RSA/210/2026	GURUBARI BEHERA VS MAKURU BEHERA	TUSAR KUMAR MISHRA VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000026/2025
169	D-WA/14859/2026 WA/621/2026	STATE OF ODISHA VS SIBA SETHI	SASWAT DAS,A.G.A VS	// () //
170	D-WA/15317/2026 WA/622/2026	STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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171	D-WA/15319/2026 WA/623/2026	BIJAY SOREN STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
172	D-WA/15326/2026 WA/624/2026	BIKRAM PRADHAN STATE OF ODISHA VS	PRABIR KUMAR RAY,A.G.A VS	// // 0
173	D-WA/15874/2026 WA/625/2026	BIMBADHAR SAHOO STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
174	D-WA/16994/2026 WA/626/2026	HEMANTA BARIK STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // 0
175	D-WA/13100/2026 WA/627/2026	SHYAM SUNDAR DIKHIT MANAS RANJAN BEHERA VS	BIREN SANKAR TRIPATHY VS	// // 0
176	D-WP(C)/55412/2025 WP(C)/12953/2026	STATE OF ODISHA BENUDHAR RANA VS	DURGESH NARAYAN RATH VS	// // 0
177	D-WP(C)/13585/2026 WP(C)/12954/2026	STATE OF ORISSA BISHESWAR DASH VS		// // 0
178	D-WP(C)/16975/2026 WP(C)/12955/2026	STATE OF ODISHA NARAHARI NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// // 0
179	D-WP(C)/17968/2026 WP(C)/12956/2026	STATE OF ODISHA PRASANT KUMAR PRADHAN VS	ANUP NARAYAN MOHANTY VS	// // 0
180	D-WP(C)/18252/2026 WP(C)/12957/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR PRASANT KUMAR PRADHAN VS	ANUP NARAYAN MOHANTY VS	// // 0
181	D-WP(C)/18261/2026 WP(C)/12958/2026	THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR DHANESWAR RANA VS	ANUP UDAYA SENAPATI VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/18534/2026 WP(C)/12959/2026	REKHA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
183	D-WP(C)/18533/2026 WP(C)/12960/2026	SUDARSAN SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
184	D-WP(C)/16221/2026 WP(C)/12961/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	D-WP(C)/16568/2026 WP(C)/12962/2026	SANTHAMMA ENTERPRISES VS UNION OF INDIA	ARUN KUMAR DAS VS	// 0 //
186	D-WP(C)/16141/2026 WP(C)/12963/2026	DILLIP KUMAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
187	D-WP(C)/16795/2026 WP(C)/12964/2026	KALYANI SEVA TRUST, ANGUL VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
188	D-WP(C)/16598/2026 WP(C)/12965/2026	RUKSANA PARBIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
189	D-WP(C)/16208/2026 WP(C)/12966/2026	PRITIMAYEE TRIPATHY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/16142/2026 WP(C)/12967/2026	SANTOSH KUMAR NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	D-WP(C)/18059/2026 WP(C)/12968/2026	REETUPARNA TRIPATHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
192	D-WP(C)/15595/2026 WP(C)/12969/2026	SUKUMAR JENA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //
193	D-WP(C)/18557/2026	GOUTTAM BARIK	SUDHIR KUMAR MALLICK	//

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	WP(C)/12970/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/16778/2026 WP(C)/12971/2026	BRAHMA NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
195	D-WP(C)/18559/2026 WP(C)/12972/2026	GOURANGA CHARAN NAIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
196	D-WP(C)/18742/2026 WP(C)/12973/2026	OMM PATNAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
197	D-WP(C)/13621/2026 WP(C)/12974/2026	NAZIR HUSSAIN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
198	D-WP(C)/16280/2026 WP(C)/12975/2026	TANKA PUTEL VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
199	D-WP(C)/16205/2026 WP(C)/12976/2026	OSEB SRAMIK MAHASANGHA 302 BEHERA SAHI, NAYAPALLI, BHUBANESWAR VS EXECUTIVE ENGINEER CENTRAL ELECTRICAL DIVISION, BALESWAR	SOMANATH MISHRA VS	// 0 //
200	D-WP(C)/16555/2026 WP(C)/12977/2026	JITAN SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
201	D-WP(C)/16748/2026 WP(C)/12978/2026	NATIONAL HIGHWAYS AUTHORITY OF INDIA, KEONJHAR VS TATA SPONGE IRON PRIVATE LIMITED, KEONJHAR	SHRADHANJALI SAHOO VS	// 0 //
202	D-WP(C)/17031/2026 WP(C)/12979/2026	SK. RIAZUDDIN VS SHRIRAM FINANCE LIMITED, NAVI MUMBAI	SATYABRATA DASH VS	// 0 //
203	D-WP(C)/16761/2026 WP(C)/12980/2026	MAHESH KUMAR SWAIN VS UNION BANK OF INDIA, BHUBANESWAR	SUBHAM AGRAWAL VS	// 0 //
204	D-WP(C)/18560/2026 WP(C)/12981/2026	UMESH CHANDRA DEY VS	SUDHIR KUMAR MALLICK VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/16703/2026 WP(C)/12982/2026	STATE OF ODISHA SASMITA NAYAK VS	SUBHADUTTA ROUTRAY VS	// // ()
206	D-WP(C)/16856/2026 WP(C)/12983/2026	STATE OF ODISHA BHUBENDRA MAJHI VS	MANAS ANKIT BOHIDAR VS	// // ()
207	D-WP(C)/16559/2026 WP(C)/12984/2026	STATE OF ODISHA SIDHARTH AGASTI VS	BUDHIRAM DAS VS	// // ()
208	D-WP(C)/16897/2026 WP(C)/12985/2026	THE STATE OF ODISHA SARBESWAR PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()
209	D-WP(C)/16605/2026 WP(C)/12986/2026	STATE OF ODISHA SAMBIT AGASTI VS	BUDHIRAM DAS VS	// // ()
210	D-WP(C)/17285/2026 WP(C)/12987/2026	THE STATE OF ODISHA RESMA KUMARI NAYAK @ RESMA KU. NAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()
211	D-WP(C)/16922/2026 WP(C)/12988/2026	STATE OF ODISHA JAGABANDHU PADHI VS	SARAT CHANDRA MEKAP VS	// // ()
212	D-WP(C)/18371/2026 WP(C)/12989/2026	STATE OF ODISHA SHLOK BEHERA VS	SAROJ KUMAR PADHY VS	// // ()
213	D-WP(C)/17595/2026 WP(C)/12990/2026	UNION OF INDIA AKSHAYA KUMAR NAYAK VS	HIMANSHU BHUSAN DASH VS	// // ()
214	D-WP(C)/17596/2026 WP(C)/12991/2026	STATE OF ODISHA KUMARI SAHU VS	BIRAJA PRASANNA DAS VS	// // ()
215	D-WP(C)/18496/2026 WP(C)/12992/2026	STATE OF ODISHA PARBATI ROUT VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	BISWANATH BEHERA VS	// // () //

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216	D-WP(C)/17027/2026 WP(C)/12993/2026	SK. RIAZUDDIN VS SHRIRAM FINANCE LIMITED,MUMBAI	SATYABRATA DASH VS	// 0 //
217	D-WP(C)/18505/2026 WP(C)/12994/2026	DHRUBA CHARAN HATI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/17599/2026 WP(C)/12995/2026	TRINATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	D-WP(C)/17029/2026 WP(C)/12996/2026	SK. RIAZUDDIN VS TATA CAPITAL LIMITED, BHUBANESWAR	SATYABRATA DASH VS	// 0 //
220	D-WP(C)/18564/2026 WP(C)/12997/2026	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
221	D-WP(C)/17796/2026 WP(C)/12998/2026	ARUN KUMAR @ BARIKI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
222	D-WP(C)/14856/2026 WP(C)/12999/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //
223	D-WP(C)/18585/2026 WP(C)/13000/2026	SAMRUDHI NAYAK VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
224	D-WP(C)/17801/2026 WP(C)/13001/2026	SARBESWAR PRADHAN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
225	D-WP(C)/16572/2026 WP(C)/13002/2026	SHREE SHREE BARALA BALUNKESWAR DEV BIJE NIJGAON, PURI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
226	D-WP(C)/17375/2026 WP(C)/13003/2026	HEMANATH KUMAR NAYAK VS COMMISSIONER BHUBANESWAR, MUNICIPAL CORPORATION,BHUBANESWAR	AMLAN SHAKTI PAUL VS	// 0 //
227	D-WP(C)/18849/2026	MALAYAKANTA SWAIN	MANOJA KUMAR KHUNTIA	//

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	WP(C)/13004/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/17593/2026 WP(C)/13005/2026	RATNALA RAJESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
229	D-WP(C)/17005/2026 WP(C)/13006/2026	KSHAMANIDHI MEHER VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	// 0 //
230	D-WP(C)/18673/2026 WP(C)/13007/2026	ANITA SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
231	D-WP(C)/18675/2026 WP(C)/13008/2026	BISHNU PRASAD MOHANTY VS A.R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
232	D-WP(C)/18668/2026 WP(C)/13009/2026	SURENDRA NATH PATTNAIK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
233	D-WP(C)/16773/2026 WP(C)/13010/2026	ARAKHITA GURU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
234	D-WP(C)/17394/2026 WP(C)/13011/2026	RAMANUJ DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
235	D-WP(C)/17550/2026 WP(C)/13012/2026	SITARAM DASH VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
236	D-WP(C)/15621/2026 WP(C)/13013/2026	AMAN MITTAL VS NIKKY MITTAL @ NICKY MITTAL	RUCHI RAJGARHIA VS	// 0 //
237	D-WP(C)/16781/2026 WP(C)/13014/2026	SURESH KHADIA VS MAHANADI COAL FIELD, SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/18679/2026 WP(C)/13015/2026	BINOD KUMAR BARAL VS	KHIROD CHANDRA MAJHI VS	// 0

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239	D-WP(C)/15628/2026 WP(C)/13016/2026	R.T.O., CUTTACK BRAJENDRA PATTANAYAK VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// // ()
240	D-WP(C)/16783/2026 WP(C)/13017/2026	KRISHNA CHANDRA SETHI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// () //
241	D-WP(C)/18730/2026 WP(C)/13018/2026	MIRA RANI MAJUMDAR VS COLLECTOR, NABARANGAPUR	TUKUNA KUMAR MISHRA VS	// () //
242	D-WP(C)/15976/2026 WP(C)/13019/2026	DR.RAM PRASAD SAHU VS STATE OF ODISHA	SATYAJIT BEHERA VS	// () //
243	D-WP(C)/18805/2026 WP(C)/13020/2026	DEBRAJ DAS VS COLLECTOR, NABARANGPUR	SARASWATI SENAPATI VS	// () //
244	D-WP(C)/18860/2026 WP(C)/13021/2026	ASUTOSH SINGH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// () //
245	D-WP(C)/16370/2026 WP(C)/13022/2026	ANANTA BARIK VS TAHASILDAR, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// () //
246	D-WP(C)/15638/2026 WP(C)/13023/2026	SIMANCHAL BEHERA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// () //
247	D-WP(C)/16593/2026 WP(C)/13024/2026	KABITA DHAL VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// () //
248	D-WP(C)/16383/2026 WP(C)/13025/2026	SISIR KUMAR DAS VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// () //
249	D-WP(C)/16384/2026 WP(C)/13026/2026	KHIRODA KUMAR SENAPATI VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// () //

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250	D-WP(C)/18000/2026 WP(C)/13027/2026	GITARANI SINGH VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
251	D-WP(C)/18869/2026 WP(C)/13028/2026	RAMESH CHANDRA OJHA VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
252	D-WP(C)/17830/2026 WP(C)/13029/2026	SWARNALATA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
253	D-WP(C)/18005/2026 WP(C)/13030/2026	JEETESH RANJAN BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
254	D-WP(C)/17499/2026 WP(C)/13031/2026	RATNAKARA SWAIN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
255	D-WP(C)/16710/2026 WP(C)/13032/2026	JAYARAM MOHANTA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
256	D-WP(C)/18008/2026 WP(C)/13033/2026	PRAFULLA KUMAR SWAIN VS THE ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT NO.1, BHUBANESWAR	SUVASHISH PATTANAIAK VS	// 0 //
257	D-WP(C)/18978/2026 WP(C)/13034/2026	M/S. OM MEDICAL STORE, NAYAGARH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
258	D-WP(C)/18011/2026 WP(C)/13035/2026	SIPRA GHOSH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	D-WP(C)/16625/2026 WP(C)/13036/2026	CHIRANJIT SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR	BIREN SANKAR TRIPATHY VS	// 0 //
260	D-WP(C)/18104/2026 WP(C)/13037/2026	EXECUTIVE ENGINEER, ELECTRICAL STORES DIVISION VS DIRECTOR OF INDUSTRIES, ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
261	D-WP(C)/15682/2026	SUSHREE SANGITA MOHANTY	SOUBHAGYA SWAIN	//

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	WP(C)/13038/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/15983/2026	JHUNA MAJHI	SUDHIR KUMAR MALLICK	//
	WP(C)/13039/2026	VS BABAJI DAS	VS	0 //
263	D-WP(C)/18364/2026	SHARDHA SCHOOL OF NURSINGH, JAJPUR	SARADA DASH	//
	WP(C)/13040/2026	VS BANKING OMBUDSMAN, RBI, BHUBANESWAR	VS	0 //
264	D-WP(C)/14558/2026	THE PRINCIPAL, SHIVAM INDUSTRIAL TRAINING INSTIUTE, SUNDARGARH	PRASANTA KUMAR JENA	//
	WP(C)/13041/2026	VS ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR	VS	0 //
265	D-WP(C)/17819/2026	RAMACHANDRA BIHARI	BAMADEV BARAL	//
	WP(C)/13042/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/16348/2026	ATUL SAHU	ARUN KUMAR PATRA	//
	WP(C)/13043/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/17834/2026	DAITARI SAHU	BIRAJA PRASANNA DAS	//
	WP(C)/13044/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/18461/2026	KEDARNATH CHOUDHURY	KUNAL KUMAR SWAIN	//
	WP(C)/13045/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/16858/2026	KODANDADHAR JENA	DR. JITENDRA KUMAR LENKA	//
	WP(C)/13046/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/18092/2026	KANHUCHARAN BEHERA	SAROJ KUMAR ROUSTRAY	//
	WP(C)/13047/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/14945/2026	M/S ORISSA SYNTHETICS, CUTTACK	BHASKAR CHANDRA PANDA	//
	WP(C)/13048/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/16859/2026	JAGANNATH PUHAN	DR. JITENDRA KUMAR LENKA	//
	WP(C)/13049/2026	VS	VS	0

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273	D-WP(C)/18497/2026 WP(C)/13050/2026	STATE OF ODISHA MINATI MALIK VS	SAMEER KUMAR DAS VS	// // ()
274	D-WP(C)/18458/2026 WP(C)/13051/2026	STATE OF ODISHA PRADEEP KUMAR PATRO VS	KUNAL KUMAR SWAIN VS	// // ()
275	D-WP(C)/15603/2026 WP(C)/13052/2026	STATE OF ODISHA BHASKAR BEHERA VS	LALATENDU SAMAL VS	// // ()
276	D-WP(C)/16861/2026 WP(C)/13053/2026	STATE OF ODISHA NITYANANDA RANA VS	DR. JITENDRA KUMAR LENKA VS	// // ()
277	D-WP(C)/16491/2026 WP(C)/13054/2026	STATE OF ODISHA M/S.MALESWAR AGENCIES BHAPUR BAZAR, BERHAMPUR VS	PADMALAYA MOHAPATRA VS	// // ()
278	D-WP(C)/18652/2026 WP(C)/13055/2026	STATE OF ODISHA RAJENDRA SAHOO VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
279	D-WP(C)/18121/2026 WP(C)/13056/2026	STATE OF ODISHA PUSPAKANTA SAHU VS	MANAS PATI VS	// // ()
280	D-WP(C)/18350/2026 WP(C)/13057/2026	STATE OF ODISHA SANTOSH BHUE VS	PABITRA KUMAR NAYAK VS	// // ()
281	D-WP(C)/18263/2026 WP(C)/13058/2026	STATE OF ODISHA SANATAN JENA VS	ATUL TRIPATHY VS	// // ()
282	D-WP(C)/17991/2026 WP(C)/13059/2026	STATE OF ODISHA SITARAM PATRA VS	RAMANATH ACHARYA VS	// // ()
283	D-WP(C)/18181/2026 WP(C)/13060/2026	THE SUB COLLECTOR, BALASORE BHUBANESWAR ROUT VS	PRATAP KUMAR BEHERA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/18843/2026 WP(C)/13061/2026	GOPAL PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
285	D-WP(C)/17998/2026 WP(C)/13062/2026	BAISHNAB CHARAN SWAIN VS STATE OF ODISHA	DEEPAK NARENDRA VS	// 0 //
286	D-WP(C)/16382/2026 WP(C)/13063/2026	SURENDRA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
287	D-WP(C)/17743/2026 WP(C)/13064/2026	ASHOK KUMAR PATRA VS RAJANI PATTNAIK	BASUDEV MISHRA VS	// 0 //
288	D-WP(C)/16855/2026 WP(C)/13065/2026	MOHAN BHOI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
289	D-WP(C)/18861/2026 WP(C)/13066/2026	AMIT SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
290	D-WP(C)/18088/2026 WP(C)/13067/2026	CHHABILA SAHU VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
291	D-WP(C)/16477/2026 WP(C)/13068/2026	SUBHRA@SOBHANGINI SWAIN VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
292	D-WP(C)/17555/2026 WP(C)/13069/2026	AJIT KUMAR KHORA VS STATE OF ORISSA	SUSANTA KUMAR MISHRA VS	// 0 //
293	D-WP(C)/16575/2026 WP(C)/13070/2026	RITANJALI ROUL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
294	D-WP(C)/18662/2026 WP(C)/13071/2026	RAJ KISHOR SUBUDHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
295	D-WP(C)/18908/2026	NAMASHREE BISWAL	BISWAJIT MOHAPATRA	//

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	WP(C)/13072/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/16644/2026 WP(C)/13073/2026	HIMANSHU KUMAR BARAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
297	D-WP(C)/18918/2026 WP(C)/13074/2026	PRAKASH KUMAR PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
298	D-WP(C)/16689/2026 WP(C)/13075/2026	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
299	D-WP(C)/6417/2026 WP(C)/13076/2026	DR. PRADEEP KUMAR SAHU VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
300	D-WP(C)/16482/2026 WP(C)/13077/2026	NIRUPAMA DASH VS STATE OF ODISHA	GOURI KUMAR RATH VS	// 0 //
301	D-WP(C)/16693/2026 WP(C)/13078/2026	RAJIV LOCHAN MAHAPATRA VS THE VICE CHANCELLOR, CENTRAL UNIVERSITY OF ODISHA, KORAPUT	MAHENDRA KUMAR SAHOO VS	// 0 //
302	D-WP(C)/12099/2026 WP(C)/13079/2026	SUNANDA BEHERA VS BARIPADA MUNICIPALITY, MAYURBHANJ	PRAYAS MOHANTY VS	// 0 //
303	D-WP(C)/18669/2026 WP(C)/13080/2026	SHASHADHAR PANDA VS THE ASST. COMMISSIONER OF STATE TAX, MAYURBHANJ CIRCLE, BARIPADA	BHABANI PRASAD MOHANTY VS	// 0 //
304	D-WP(C)/18741/2026 WP(C)/13081/2026	BRAJENDRA MAHARANA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
305	D-WP(C)/16846/2026 WP(C)/13082/2026	BHUMI JHANKAR VS STATE OF ODISHA	ASHUTOSH DASH VS	// 0 //
306	D-WP(C)/14664/2026 WP(C)/13083/2026	RAGHUNATH KHAMARI VS	ARUNA NAYAK VS	// 0

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307	D-WP(C)/17984/2026 WP(C)/13084/2026	STATE OF ODISHA DAMBARU DHAR MAHANTA VS THE DISTRICT COLLECTOR AND MAGISTRATE, KEONJHAR	TUSAR KANTA MAHANTA VS	// // 0 //
308	D-WP(C)/18799/2026 WP(C)/13085/2026	RANJAN KUMAR SWAIN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
309	D-WP(C)/17857/2026 WP(C)/13086/2026	DHANESWAR BEHERA VS REGIONAL TRANSPORT OFFICER, CUTTACK	KRUSHNA CHANDRA DASH VS	// 0 //
310	D-WP(C)/17567/2026 WP(C)/13087/2026	PADMANAV TRIPATHY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
311	D-WP(C)/17842/2026 WP(C)/13088/2026	JOHAN PACHILA SINGH VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
312	D-WP(C)/18498/2026 WP(C)/13089/2026	CHINAMCHENTI SUBHAM SUBUDHI VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, PHULBANI CIRCLE, KANDHAMAL	P RAMAKRISHNA PATRO VS	// 0 //
313	D-WP(C)/18867/2026 WP(C)/13090/2026	BHIMSEN AGRAWAL VS EXECUTIVE OFFICER, NAC DHARAMGARH	SUBHAM AGRAWAL VS	// 0 //
314	D-WP(C)/17861/2026 WP(C)/13091/2026	KAMAL BEHERA VS REGIONAL TRANSPORT OFFICER, DHENKANAL	KRUSHNA CHANDRA DASH VS	// 0 //
315	D-WP(C)/18754/2026 WP(C)/13092/2026	PRAHALAD BARIK VS GOVT. OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
316	D-WP(C)/18681/2026 WP(C)/13093/2026	KARTICK CHANDRA PRADHAN VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, BALASORE	BHABANI PRASAD MOHANTY VS	// 0 //
317	D-WP(C)/18265/2026 WP(C)/13094/2026	MD. AZIZUR RAHEMAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //

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318	D-WP(C)/18190/2026 WP(C)/13095/2026	ANAM CHARAN MAJHI VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// () //
319	D-WP(C)/17950/2026 WP(C)/13096/2026	KANHU CHARAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
320	D-WP(C)/18983/2026 WP(C)/13097/2026	MAA MANTRABASULI WSHG ALAMONGA, BONTH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// () //
321	D-WP(C)/10724/2026 WP(C)/13098/2026	SADASIBA SAMANTARAY VS STATE OF ODISHA	ABINASH NAYAK VS	// () //
322	D-WP(C)/18690/2026 WP(C)/13099/2026	M/S. DRUG PROMOTORS, CUTTACK VS THE ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST ENFORCEMENT UNIT, CUTTACK	BHABANI PRASAD MOHANTY VS	// () //
323	D-WPCRL/11931/2026 WPCRL/57/2026	SUNITA BEHERA VS DIRECTOR GENERAL OF POLICE	BIJAYA KUMAR SAHOO VS	BHARATPUR PS /233 /2026 () //
324	D-ABLAPL/11736/2026 ABLAPL/4729/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	NAYAGARH /174 /2022 () //
325	D-ABLAPL/11924/2026 ABLAPL/4730/2026	PABITRA MOHAN BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /231 /2026 () //
326	D-ABLAPL/8455/2026 ABLAPL/4731/2026	SARAT DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	AUL /92 /2025 () //
327	D-ABLAPL/11949/2026 ABLAPL/4732/2026	GAJENDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHAMALLIK /111 /2026 () //
328	D-ABLAPL/11466/2026 ABLAPL/4733/2026	HALU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /116 /2025 () //
329	D-ABLAPL/11569/2026	GITARANI BARIK @ ANJANA BARIK	ARUN KUMAR BEHERA	JALESWAR /224 /2026

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	ABLAPL/4734/2026	VS STATE OF ORISSA	VS	() //
330	D-ABLAPL/11589/2026 ABLAPL/4735/2026	MEHEBUB KHAN @ CHAGLU VS STATE OF ODISHA	MOHAMMED AKHTER RAZA KHAN VS	SIMULIA /450 /2025 () //
331	D-ABLAPL/11951/2026 ABLAPL/4736/2026	ANIL KUMAR MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
332	D-ABLAPL/11724/2026 ABLAPL/4737/2026	RAJEEB RAJKUMAR MALLICK @ RAJIB MALLICK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE MAHILA /55 /2026 () //
333	D-ABLAPL/11954/2026 ABLAPL/4738/2026	BASANT PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
334	D-ABLAPL/11747/2026 ABLAPL/4739/2026	BIJAYA KUMAR SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARGARH /168 /2015 () //
335	D-ABLAPL/11863/2026 ABLAPL/4740/2026	DURGA CHARAN MARNDI VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /206 /2026 () //
336	D-ABLAPL/11753/2026 ABLAPL/4741/2026	SRIKANTA MOHANTY VS STATE OF ODISHA	AJAYA KUMAR MOHAPATRA VS	MADHUPATNA /130 /2026 () //
337	D-ABLAPL/11864/2026 ABLAPL/4742/2026	JYOTI RANJAN MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	CHAULIAGANJA /197 /2026 () //
338	D-ABLAPL/11758/2026 ABLAPL/4743/2026	ABDUL MAJID KHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	ALAKUNDA /4 /2023 () //
339	D-ABLAPL/11738/2026 ABLAPL/4744/2026	AMIYA BEHERA @ BIKASH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /157 /2026 () //
340	D-ABLAPL/11763/2026 ABLAPL/4745/2026	SANTOSH KUMAR MANGARAJ VS	MANOJ KUMAR MALLICK VS	INFOVALLY UPD BHUBANESWAR /114 ()

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341	D-ABLAPL/11820/2026 ABLAPL/4746/2026	STATE OF ODISHA KARUNAKAR SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// CHATRAPUR /405 /2025 ()
342	D-ABLAPL/11827/2026 ABLAPL/4747/2026	TAPAN KUMAR SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// CHATRAPUR /405 /2025 ()
343	D-ABLAPL/11828/2026 ABLAPL/4748/2026	SARAT KUMAR NANDA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// CHOUDWAR /71 /2026 ()
344	D-ABLAPL/11865/2026 ABLAPL/4749/2026	BABULI SAHU @ BABULI KUMAR SAHU VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	// SUNABEDA /113 /2025 ()
345	D-ABLAPL/11830/2026 ABLAPL/4750/2026	CHITTARANJAN BARAL VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	// GOP /103 /2026 ()
346	D-ABLAPL/11866/2026 ABLAPL/4751/2026	SURENDRA GOUDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// BELLAGAON /39 /2026 ()
347	D-ABLAPL/11739/2026 ABLAPL/4752/2026	RAMAKANTA MAHARANA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// NAYAGARH /180 /2022 ()
348	D-ABLAPL/11743/2026 ABLAPL/4753/2026	GHANA NAG VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// KHAPRAKHOL /70 /2026 ()
349	D-ABLAPL/11839/2026 ABLAPL/4754/2026	BIJAYA PRADHAN VS STATE OF ODISHA	SOUMYA RANJAN PATI VS	// KALINGA NAGAR /70 /2026 ()
350	D-ABLAPL/11877/2026 ABLAPL/4755/2026	NIBAS GADTIA @ NIBASH GADTIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// PUINTALA /324 /2025 ()
351	D-ABLAPL/11744/2026 ABLAPL/4756/2026	RANJIT MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// BADAGODA P.S. /232 /2026 ()

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352	D-ABLAPL/11776/2026 ABLAPL/4757/2026	BASANTA KUMAR SONI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /43 /2026 () //
353	D-ABLAPL/11016/2026 ABLAPL/4758/2026	ROHITA DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /197 /2025 () //
354	D-ABLAPL/11393/2026 ABLAPL/4759/2026	SURESH KU. CHHATOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /156 /2025 () //
355	D-ABLAPL/11845/2026 ABLAPL/4760/2026	MANASH KUMAR MALLICK VS STATE OF ODISHA	SK. JONED FAIZ VS	CYBER CRIME AND ECO. OFFENCE, CU () //
356	D-ABLAPL/11860/2026 ABLAPL/4761/2026	NASIMUDDIN KHAN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOREI /151 /2026 () //
357	D-ABLAPL/11914/2026 ABLAPL/4762/2026	DR. SANTOSH KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
358	D-ABLAPL/12015/2026 ABLAPL/4763/2026	ACHEN MUNDA @ SUNARAM MUNDA VS STATE OF ODISHA	AMLAN MOHANTY VS	JODA /349 /2022 () //
359	D-ABLAPL/12018/2026 ABLAPL/4764/2026	BISHNU PRASAD SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	MAHILA P.S.(BBSR) /120 /2026 () //
360	D-ABLAPL/12022/2026 ABLAPL/4765/2026	PINTU NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	DHENKANAL SADAR /552 /2022 () //
361	D-ABLAPL/11918/2026 ABLAPL/4766/2026	SUNITA BHOLA VS STATE OF ODISHA(VIG.)	DEEPALI MAHAPATRA VS	SAMBALPUR VIGILANCE /3 /2026 () //
362	D-ABLAPL/11921/2026 ABLAPL/4767/2026	RABINDRA DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	RASGOBINDPUR /206 /2026 () //
363	D-ABLAPL/11986/2026	KASHINATH MAHASUAR	ARUNA KUMAR NAYAK	BASELI SAHI PS /138 /2026

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	ABLAPL/4768/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/11995/2026 ABLAPL/4769/2026	BRAHMANAND DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //
365	D-ABLAPL/10672/2026 ABLAPL/4770/2026	SUJIT @ SAKIT NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BADABAZAR /527 /2025 () //
366	D-ABLAPL/11474/2026 ABLAPL/4771/2026	CHINTU @ BIBHUTIBHUSAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	NARASINGHPUR /42 /2026 () //
367	D-ABLAPL/11810/2026 ABLAPL/4772/2026	SK. ABDUL TASLIM VS STATE OF ODISHA	BIKRAM RATH VS	BARAMBA /210 /2024 () //
368	D-ABLAPL/11816/2026 ABLAPL/4773/2026	TUSHAR PRADHAN VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /220 /2026 () //
369	D-ABLAPL/11912/2026 ABLAPL/4774/2026	SAMBANA ISMAIL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /151 /2026 () //
370	D-ABLAPL/7597/2026 ABLAPL/4775/2026	SK TARO @ SK. GOLAM MOJAHID VS STATE OF ODISHA	BISWORANJAN SWAIN VS	DHAMNAGAR /300 /2025 () //
371	D-ABLAPL/11890/2026 ABLAPL/4776/2026	LALTU @ BASANTA KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /219 /2025 () //
372	D-ABLAPL/11988/2026 ABLAPL/4777/2026	SANKIRTAN PANDEY @ SANKIRTAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /117 /2026 () //
373	D-ABLAPL/10890/2026 ABLAPL/4778/2026	PAKLU MAJHI @ PURNA CHANDRA MAJHI VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000006/2025
374	D-ABLAPL/11078/2026 ABLAPL/4779/2026	CHANDAN BEHERA VS	AMULYA RATNA PANDA VS	NARASINGHPUR /76 /2026 ()

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375	D-ABLAPL/11678/2026 ABLAPL/4780/2026	STATE OF ODISHA RAMESH CHANDRA JENA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	// NUAGAON /78 /2026 () //
376	D-ABLAPL/11850/2026 ABLAPL/4781/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /205 /2026 () //
377	D-ABLAPL/11861/2026 ABLAPL/4782/2026	PRAVAKAR @ PRAVASH KAR MOHAPATRA VS STATE OF ODISHA	SIDHARTHA DAS VS	RASGOBINDPUR /206 /2026 () //
378	D-ABLAPL/10892/2026 ABLAPL/4783/2026	BIJAN KUMAR PARIDA VS STATE OF ODISHA	SURYAKANTA JENA VS	KAKATAPUR /128 /2026 () //
379	D-ABLAPL/11278/2026 ABLAPL/4784/2026	MISHAB CHEERANGAN VS UNION OF INDIA	MONIKA SAMAL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000010/2026
380	D-ABLAPL/11996/2026 ABLAPL/4785/2026	SARATHI MOHANTY @ SATIRTHA RANJAN MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	Maitri Vihar PS /175 /2026 () //
381	D-ABLAPL/11380/2026 ABLAPL/4786/2026	SUBRAT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANDARPUR /225 /2022 () //
382	D-ABLAPL/12059/2026 ABLAPL/4787/2026	BIJAY KUMAR PAGAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	DHAMNAGAR /155 /2026 () //